

General Order No. 138/2020

In view of Hon'ble Court's letter no. 25067-25103 dated 01.06.2020, a schedule for the functioning of Courts in **Physical Mode** is hereby made on rotational basis in the following manner :-

Sl. No.	Name of the Court	Date
1	District & Sessions Judge	All working day
2	Principal Judge, Family Court	08.06.2020, 15.06.2020, 22.06.2020 & 29.06.2020
3	A.D.J. 1 st	03.06.2020, 17.06.2020 & 30.06.2020
4	A.D.J. 2 nd	04.06.2020 & 18.06.2020
5	A.D.J. 3 rd	05.06.2020 & 19.06.2020
6	A.D.J. 6 th	06.06.2020 & 20.06.2020
7	A.D.J. 7 th	08.06.2020 & 22.06.2020
8	A.D.J. 8 th	09.06.2020 & 23.06.2020
9	A.D.J. 9 th	10.06.2020 & 24.06.2020
10	A.D.J. 10 th	11.06.2020 & 25.06.2020
11	A.D.J. 11 th	12.06.2020 & 26.06.2020
12	A.D.J. 4 th	15.06.2020 & 27.06.2020
13	A.D.J. 5 th	16.06.2020 & 29.06.2020

Civil Judge (Senior Division)

Sl. No.	Name of the Court	Date
1	Chief Judicial Magistrate	03.06.2020, 09.06.2020, 16.06.2020, 22.06.2020 & 27.06.2020
2	Sri Ghanshyam Singh, Secretary D.L.S.A.	-----
3	Sri Sanjay Rai, Sub-Judge 15 th cum-ACJM 14 th	Exempted
4	Smt. Ranjula Bharti, Sub-Judge 17 th -cum-ACJM 16 th	04.06.2020, 10.06.2020, 17.06.2020, 23.06.2020 & 29.06.2020
5	Sri Shaktidhar Bharti, Sub-Judge 10 th -cum-ACJM 9 th	05.06.2020, 11.06.2020, 18.06.2020, 24.06.2020 & 30.06.2020
6	Sri Rameshwar Mishra, Sub-Judge 16 th -cum-ACJM 15 th	06.06.2020, 12.06.2020, 19.06.2020 & 25.06.2020
7	Smt. Smita Raj, Sub-Judge 4 th -cum-ACJM 3 rd	08.06.2020, 15.06.2020, 20.06.2020 & 26.06.2020

Civil Judge (Junior Division)

Sl. No.	Name of the Court	Date
1	Ms. Jyoti Chandan, Munsif 1 st	03.06.2020, 15.06.2020 & 25.06.2020
2	Sri Kumar Girindra Gaurav, Pr. Magistrate, J.J.Board	04.06.2020, 16.06.2020 & 26.06.2020
3	Smt. Hema Kumari, J.M. 1 st Class	05.06.2020, 17.06.2020 & 27.06.2020
4	Ms. Shobha, J.M. 1 st Class	06.06.2020, 18.06.2020 & 29.06.2020
5	Ms. Anjali Nag, J.M. 1 st Class	08.06.2020, 19.06.2020 & 30.06.2020
6	Ms. Sobhana Swetanki, J.M. 1 st Class	09.06.2020 & 20.06.2020
7	Ms. Kumari Priyanka, J.M. 1 st Class	10.06.2020 & 22.06.2020
8	Ms. Vandana, J.M. 1 st Class	11.06.2020 & 23.06.2020
9	Ms. Priti Roy, J.M. 1 st Class	12.06.2020 & 24.06.2020

The following instructions must be followed :-

1. All Judicial Officers are directed to remain in their Chambers on each working day except when they are on leave.
2. The Physical Courts shall function **from 07:30 AM to 10:00 AM.**
3. The Virtual Courts shall function **from 11:00 A.M.** onwards.
4. The Judicial Officers not conducting Physical Courts will conduct their proceeding through Virtual Court on that day.
5. Sri Sanjay Kumar Rai, Nodal Officer shall function as a Helpline. His **Mobile No. 8544427125.**
6. The Judicial Officers may conduct the proceedings mentioned in category 1 and 2 which are enclosed herewith.

Inform all concerned.

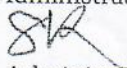
Sd/-
District & Sessions Judge,
Vaishali at Hajipur.
02-06-2020

Office of the District & Sessions Judge, Vaishali at Hajipur.

Memo No. 473./Admn.

Date 02/06/2020

Copy forwarded to Principal Judge, Family Court / All ADJs / C.J.M. / Secretary, DLSA / All Sub-Judge-cum-ACJMs / Munsif 1st / All JM 1st Class / Principal Magistrate, J.J.Board / Secretary, Bar Association / Secretary, Advocate Association / Incharge Administration for information and needful.


Incharge Administration,
Civil Court, Hajipur.
02-06-2020